

books. The number of meetings i would however, vary from State to State. On the basis of the allocations communicated to them, the allottees place orders with the paper mills and obtain supplies.

Stenographers in the Delhi Administration Offices

2211. DR. BHAI MAHAVIR:
SHRI ANANDA PATHAK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Stenographers in Delhi Administration have, double benefit of promotion, viz promotion to the grade of Senior Stenographers as well as Head Clerks/ Assistants in the scale of Rs. 425-700;

(b) whether it is also a fact that the certain percentage of posts in the grade of Head Clerks/Assistants in the scale of Rs. S30—560 have been reserved for the Stenographers which reservation is against article 16(4) of the constitution;

(c) what is the percentage and what is the number of Stenographers who have been promoted as Head Clerks/Assistants as a result of this reservation; and

(d) if reply to parts (a) and (b) above be in the affirmative what remedial measures Government propose to take to save the promotion avenues for the Upper Division Clerks in the Delhi Administration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (d) Information is being collected and will be laid on the Table of the House.

Book Entitled "Last Days of Netaji" written by Shri G. D. Khosla

2212. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the book entitled 'Last Days of

Netaji' written by Shri G. D. Khosla, the then Chairman of the Netaji Inquiry Commission on the disappearance of Netaji Subhash Chandra Bose, was written on the basis of the report submitted by the Khosla Committee to the Government; and

(b) if so, when the book was published and whether Government had approved its publication?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). The book "Last Days of Netaji" by Shri G. D. Khosla appears to be based on the report submitted on June 30, 1974 of the Commission of Inquiry consisting of the author of the publication to enquire into facts and circumstances relating to disappearance of Netaji Subhash Chandra Bose. The book was also published in 1974. The approval of Government was neither required nor given for the publication of the book.

2213. [Transferred to 22nd August, 1978]

Indian Teachers and others with Higher Qualifications Working in Irakon Contract under Lesser Facilities and benefits

2214. SHRI JAGDISH PRASAD MATHUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that teachers with post-graduate and higher educational qualification who went to Iraq to work on contract in that country are now working with lesser facilities and benefits than those given to them in 1977;

(b) if so, what are the reasons for which the Government of India have agreed to the reduction in the benefits and facilities enjoyed by the Indian teachers working in that country;

(c) how do the salaries and other benefits of the Indian teachers compare with those of other nationalities like the Araks; and